## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 930/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

Gujarat Clay Mills

V/s

Aadya Motor Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. DESIGNATION SIGNATURE I. Rohini Jadhav. 2. Simil Purchil S. Grand 16 Grand Co.

## ORDER

## TCP No. 930/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner as well as Corporate Debtor are present.

At request of both the parties, list this matter on 07.11.2017.

SD/-

V. NALLASENAPATHY

Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR

Member (Judicial)